

Missing Indian Soldiers in Pakistan

2988. SHRI B.L. SHARMA PREM : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether any of the 54 missing soldiers of 1971 war as per the list released along with Unstarred Question No.6803 dated April 12, 1979, have since been traced or released by Pakistan;

(b) if so, the details thereof; and

(c) the special efforts that are being made further in this regard?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL) : (a) No, Sir.

(b) Does not arise.

(c) Government have repeatedly taken up with the Government of Pakistan the question of the 54 missing Indian defence personnel believed to be in custody in Pakistan. It is regrettable that Pakistan has not responded positively to the numerous constructive proposals made by the Indian side over the years for resolving this humanitarian issue. Government of Pakistan, however, maintains that there are no Indian defence personnel in its custody. We would continue with our efforts to seek Pakistan's cooperation on this issue.

Working Women Hostels

2989. SHRIMATI VASUNDHARA RAJE :
SHRI NAMDEO DIWATHE :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Union Government have been providing funds to the States to construct working women hostels;

(b) if so, the number of working hostels set up in different States particularly in Maharashtra so far;

(c) whether Government have received proposals from different States for construction of more of such hostels particularly during last three years, state-wise;

(d) if so, the number of proposals cleared so far and the target date when rest of the proposals will be cleared; and

(e) the fund sanctioned by the Government to each State for the purpose during the last three years?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI) : (a) Department of Women & Child Development has been providing funds under the Central Sector Plan Scheme of 'Assistance for Construction/Expansion of Hostel Building for Working Women with Day Care Centre for Children'. Besides voluntary organisations, Women's Development Corporations, Universities, Schools/

Colleges of Social Work, Logcal Bodies and Cooperative Institutions, State Governments and Union Territory Administrations are also eligible for assistance under the scheme.

(b) 783 Hostels have been sanctioned so far all over the country including 110 in Maharashtra.

(c) and (d). A statement I showing the number of proposals sanctioned so far State-wise out of the proposals received during the last three years is attached. Annexure-I. Sanction of a proposals is dependent on timely completion of all the schematic requirements by the applicant organisation and the concerned State Government.

(e) A statement-II is attached

STATEMENT-I

S.No.	State/Union Territory	Number of proposals received during last three years (1993-94 1994-95 & 1995-96)	No. of proposals sanctioned so far out of proposals received during last three years
1.	Andhra Pradesh	9	5
2.	Arunachal Pradesh	2	-
3.	Assam	6	-
4.	Bihar	6	-
5.	Gujarat	5	3
6.	Haryana	3	-
7.	Himachal Pradesh	1	-
8.	Jammu and Kashmir	6	3
9.	Karnataka	24	11
10.	Kerala	21	13
11.	Madhya Pradesh	11	3
12.	Maharashtra	32	15
13.	Manipur	2	-
14.	Mizoram	4	1
15.	Nagaland	2	1
16.	Orissa	4	2
17.	Punjab	1	1
18.	Rajasthan	3	1
19.	Tamil Nadu	42	27
20.	Uttar Pradesh	13	1
21.	West Bengal	8	5
22.	Chandigarh	2	2
23.	Delhi	5	3
		212	97

STATEMENT-II

S.No.	State/Union Territory	Funds sanctioned during last three years (1993-94, 1994-95 & 1995-96) (Rs. in lakh)
1.	Andhra Pradesh	126.11
2.	Arunachal Pradesh	27.07
3.	Assam	36.51
4.	Bihar	12.31
5.	Gujarat	41.35
6.	Jammu & Kashmir	38.03
7.	Karnataka	234.43
8.	Kerala	343.57
9.	Madhya Pradesh	38.60
10.	Mahrashtra	424.29
11.	Manipur	16.88
12.	Meghalaya	4.50
13.	Mizoram	4.97
14.	Nagaland	25.41
15.	Orissa	57.20
16.	Punjab	53.76
17.	Rajasthan	31.98
18.	Tamil Nadu	349.72
19.	Tripura	7.84
20.	Uttar Pradesh	133.16
21.	West Bengal	122.01
22.	Chandigarh	35.63
23.	Delhi	169.29
24.	Pondicherry	1.20
		2335.83

[Translation]

Zafri Committee

2990. SHRI ILIYAS AZMI : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state the steps being taken for implementation of the recommendations of Zafri Committee?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : The Government has not taken any final decision on the Jafri Committee Report on Urdu. However, one of the recommendations has been implemented by converting the Bureau for Promotion of Urdu into an autonomous body, namely, the National Council for Promotion of Urdu Language (NCPUL).

[English]

Kandla Lands

2991. SHRI DILEEP SANGHANI : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the Government have received any proposal from Gujarat for handing over the lands of Kandla area back to the State Government;

(b) If so, the details thereof; and

(c) the reaction of the Government thereto?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) and (b). Yes, Sir. The Government of Gujarat has requested for transfer of Gandhidham Township and adjacent lands.

(c) The proposal has not been accepted as the land is required for the future development of the Kandla Port.

Modification in Contracts

2992. SHRI CHANDRESH PATEL : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether under the contract arrived in 1987 with M/s. Sumitomo Corporation of Japan who was to supply Turbogenerator sets for Sardar Sarovar Project has requested for modification of the assigned contract order to include storage and interest charges in the contract before adhering to the supply of Turbogenerator sets manufactured by the company for the project;

(b) whether the Government not have taken up the issue with the company;

(c) if so, the outcome thereof; and

(d) the steps taken or proposed to be taken to end the statement?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) Yes, Sir.

(b) to (d). In a special meeting of the Review Committee for Narmada Control Authority held on 15th July, 1996 attended by the chief Ministers of four participating States among others, it was agreed to negotiate with M/s. Sumitomo Corporation, Japan the suppliers of the Turbo-Generator sets for the River Bed Power House of Sardar Sarovar Project, regarding storage and interest charges for the Turbo-Generator sets already manufactured and stored in Japan. It will lead further course of action in this regard.

Utilisation of Funds Allotted To IWAI and IWTC

2993. SHRI CHINTAMAN WANAGA :
SHRI E. AHAMED :

Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether it is a fact that the funds allotted in